

**Government of India
Ministry of Consumer Affairs, Food and Public Distribution
Department of Consumer Affairs**

**LOK SABHA
UNSTARRED QUESTION NO. 381
TO BE ANSWERED ON 01.12.2015**

PRICE OF PULSES

381. DR. SHRIKANT EKNATH SHINDE: SHRI ASHOK SHANKARRAO CHAVAN: SHRI C.R.CHAUDHARY: SHRI VINAYAK BHAURAO RAUT: SHRI C.N. JAYADEVAN: SHRIMATI SUPRIYA SULE: SHRI NARANBHAI KACHHADIYA: SHRI BIDYUT BARAN MAHATO: SHRI R. DHRUVA NARAYANA: SHRI RAVINDRA KUMAR PANDEY: SHRI P. NAGARAJAN: SHRI P.K. BIJU: SHRI SATAV RAJEEV: DR. K. GOPAL: DR. C. GOPALAKRISHNAN: SHRI RAJAN VICHARE: SHRI ASADUDDIN OWAISI: DR. BHOLA SINGH: SHRI NALIN KUMAR KATEEL: SHRI SATISH KUMAR GAUTAM: SHRIMATI P.K. SREEMATHI TEACHER: SHRI RAM CHARAN BOHRA: SHRI PR. SENTHIL NATHAN: SHRI SUDHEER GUPTA: SHRI BHARAT SINGH: SHRI ANANDRAO ADSUL: DR. BANSHILAL MAHATO: SHRI SHRIRANG APPA BARNE: SHRI NISHIKANT DUBEY: SHRI DHANANJAY MAHADIK: SHRI RAOSAHEB DANVE PATIL: SHRI MULLAPPALLY RAMACHANDRAN: SHRI SANJAY DHOTRE: SHRI MOHITE PATIL VIJAYSINH SHANKARRAO: SHRI GAJANAN KIRTIKAR: SHRI P. KUMAR: PROF.SAUGATA ROY: SHRI PRABHAKAR REDDY KOTHA: DR. SUNIL BALIRAM GAIKWAD: SHRI RAHUL SHEWALE: SHRI HARISHCHANDRA CHAVAN: SHRI DALPAT SINGH PARASTE: DR. MANOJ RAJORIA: SHRI ADHALRAO PATIL SHIVAJIRAO: SHRI ARKA KESHARI DEO: SHRI T. RADHAKRISHNAN: SHRI ANTO ANTONY: SHRI HUKUM SINGH: SHRI NAGAR RODMAL: SHRI P.C. MOHAN: SHRI PRALHAD JOSHI: SHRI BHAGWANTH KHUBA: DR. J. JAYAVARDHAN: SHRI D.K. SURESH: SHRI B.N. CHANDRAPPA: KUMARI SHOBHA KARANDLAJE: SHRI DHARMENDRA YADAV: SHRI PRATHAP SIMHA: SHRI BHARTRUHARI MAHTAB:

(OIH)

**Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:**

- (a) whether the prices of pulses have shown a sharp rise during the recent months, if so, the details thereof and the reasons therefor along with the steps being taken to check the prices and ensure availability of pulses;
- (b) whether pulses have been imported or are proposed to be imported to meet the shortage and check prices, if so, the details thereof and the manner in which these are proposed to be distributed indicating the production, demand and import of pulses during the last three years and the current year, State-wise;
- (c) whether huge quantities of hoarded pulses were seized during recent raids, if so, the details thereof and the manner in which they are proposed to be utilised indicating the number of raids conducted and quantum of pulses seized during the last six months, State-wise; and
- (d) the steps being taken to fix stock limit of pulses for every State and to check hoarding and black-marketing thereof?

ANSWER

**उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्रालय मंत्री
(श्री राम विलास पासवान)**

**THE MINISTER FOR
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
(SHRI RAM VILAS PASWAN)**

(a) : The details of the price trends over the last six months are at **Annexure-I**. Rise in the prices of pulses are due to several factors such as adverse weather conditions, rise in transportation costs, supply constraints and artificial shortage due to hoarding and black-marketing. The steps taken to check prices and ensure availability of pulses include extension of zero import duty on pulses, export ban on pulses, stock limit on pulses, etc.

(b) : During Apr-Aug, 2015-16, 1.90 million tonnes has been imported, as compared to 1.46 million tonnes in Apr-Aug, 2014-15. Imports are primarily undertaken by private traders. However, during the current year in view of prevailing price situation, import of 5000 MT of Tur was undertaken by the Government. The imported Tur has been allocated to States based on demand requests received from State Governments. Details of production, demand and import of pulses is at **Annexure-II**.

(c) & (d) : Yes, Madam. The requisite details are given at **Annexure-III**. The seized pulses are disposed off either through auction or other means permitted under the Essential Commodities Act, 1955. As of now, 24 States/UTs have imposed stock limit on pulses.

ANNEXURE-I

STATEMENT REFERRED IN REPLY TO PARTS (a) OF LOK SABHA UNSTARRED QUESTION NO.381 FOR 01.12.2015 REGARDING PRICE OF PULSES .

Trends in All-India Monthly Average Wholesale and Retail Prices of Major Pulses

Major Pulses	Daily Average Retail Price (Rs/kg)								
	Price As On	1 Month Ago	3 Months Ago	6 Months Ago	1 Year Ago	% Variation over			
	24/11/15	23/10/15	24/08/15	22/05/15	24/11/14	1 Month	3 Months	6 Months	1 Year
Gram Dal	69.57	69.67	62.24	57.42	45.47	-0.14	11.78	21.16	53
Tur Dal	150.38	158.81	110.51	92.9	75.53	-5.31	36.08	61.87	99.1
Urad Dal	141.05	143.45	104.39	93.31	75.62	-1.67	35.12	51.16	86.52
Moong Dal	108.1	108.05	99	101.83	94.45	0.05	9.19	6.16	14.45
Masoor Dal	89.59	91.79	86.13	77.65	70.67	-2.4	4.02	15.38	26.77

Daily Average Wholesale Price (Rs/qty)

Gram Dal	6410.33	6410.8	5755.49	5329.92	4098.67	-0.01	11.38	20.27	56.4
Tur Dal	14115.81	14792.19	10443.08	8782.1	7083.82	-4.57	35.17	60.73	99.27
Urad Dal	13251.38	13192.69	9959.25	8823.52	7090.33	0.44	33.06	50.18	86.89
Moong Dal	9998	10172.41	9253.97	9548.87	8913.12	-1.71	8.04	4.7	12.17
Masoor Dal	8116.81	8451.4	8134.53	7338.86	6586.25	-3.96	-0.22	10.6	23.24

ANNEXURE-II

STATEMENT REFERRED IN REPLY TO PART (b) OF LOK SABHA UNSTARRED QUESTION NO.381 FOR 01.12.2015 REGARDING PRICE OF PULSES .

Availability of pulses (in million MTs) since 2012-13

Year	2012-13	2013-14	2014-15	2015-16
Production (MMT)	18.34	19.25	17.2	20.05\$
Imports (MMT)	3.84	3.53	4.58	1.90^
Demand (MMT)	20.90	21.77	22.68	23.62@

^: Apr-Aug, 2015 (DGCIS); @: Niti Ayog

\$: Targeted Production, 1st Advance Estimates, 2015-16(DAC&FW)

ANNEXURE-III**STATEMENT REFERRED IN REPLY TO PART (c) & (d) OF LOK SABHA UNSTARRED QUESTION NO.381 FOR 01.12.2015 REGARDING PRICE OF PULSES.**

A) **Raids Quantity Seized:** The States/UTs who have not imposed stock limit on pulses are Arunachal Pradesh, Assam, Manipur, Meghalaya, Mizoram, Nagaland, Sikkim, Tripura, West Bengal, Puducherry, Lakshadweep and Daman & Diu. As on 23.11.15, the details of RAIDS AND QUANTITY SEIZED for pulses are as below:-

Sl.No.	State	Raids conducted & Quantity seized (MT)			
		23 rd November 2015		Cumulative	
		Raids	Qty seized	Raids	Qty seized
1.	Chhattisgarh	--	--	112	5447.93
2.	Haryana	0	0	1108	3268.20
3.	Karnataka	0	0	1351	25545.82
4.	Madhya Pradesh	0	0	915	3373.60
5.	Maharashtra	0	0	4862	86709.43
6.	Telangana	0	0	1924	3152.38
7.	Rajasthan	0	402.78	674	2439.22
8.	Jharkhand	0	0	140	282.02
9.	Orissa	0	0	180	1410.26
10.	Andhra Pradesh	749	350.95	1300	1361.52
11.	Gujarat	0	0	203	53.01
12.	Himachal Pradesh	0	0	500	3.42
13.	NCT Delhi	0	0	01	81.29
14.	Bihar	299	360.41	299	360.41
	Total	0	0	13569	133488.51

B) **Disposal of seized stocks of pulses-**The details of DISPOSAL OF SEIZED PULSES as on 23.11.15 is as below:-

S.No.	Name of State	Total Qty. seized (MT)	Total Qty. auctioned (MT)	Total Qty. disposed other than by auction (MT)	Total Qty disposed (MT)	Total balance Qty(MT)
	3	4	5	6	7	8
1	Chhattisgarh	5447.93		2050.79	2050.79	3397.14
2	Delhi	81.29		8.13	8.13	73.16
3	Karnataka	25545.83	488.53		488.53	25057.30
4	Odisha	1410.25		1402.16	1402.16	8.09
5	Madhya Pradesh	3373.60	89.7	1856.10	1945.80	1427.80
6	Rajasthan	2439.22	161.10	31.91	193.01	2448.99
	Total	38298.12	739.33	5349.09	6088.42	32412.48
